- (c) whether in the matter of appointments any committee has been set up; and
 - (d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b) Regular recruitment to these categories has not yet taken place. Pending appointments on a regular basis, persons are being engaged on •casual basis to carry on day-to-day work according to programme ne?ds.

(c) and (d) Yes, Sir. Regular recruitment/appointments ate made through selection by properly constituted selection committees. The composition of a Selection Committee is related to the nature of a patricular category. Normally, there is a departmental representative and outside experts who constitute the Selection Committee.

Loktak Project

- 737. SHRI IRENGBAM TOMPOK SINGH: Will the Minister of ENERGY be pleased to state:
- (a) by when Loktak Project is to be commissioned and what steps are being taken in this regard; and
- (b) whether it is a fact that proper tools and implements are not properly used for the Project?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD) : (a) The

first unit of the Loktak Hydro-electric Project is expected to be commissioned in 1980.

(b) No, Sir.

Scheme to help the families of low paid Government employees

738. SHRI AWADHESHWAR PRASAD SINHA: Will the PRIME MINISTER be pleased to state:

- (a) Whether Government have formulated any scheme for giving training in tailoring and sewing to help the families of low-paid Central Government employees; and
 - (b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS (SHRI OM MEHTA): (a) and (b) Government are already operating a scheme of impart-;ng training in cutting, tailoring and embroidery to families of Central Government employees. The scheme was first started in 1957 and is being run through the Grin Kalyan Kendra, a Wing of the Staff Welfare Organisation of the Department of Personnel and Administrative Reforms. The training is conducted at 55 centres situated in Delhi, Bombay, Madras and six other places. A nominal fee of Rs. 3 per mensem is charged from families of class IV employees and Rs. 6 per mensem from others. The intention of the scheme is to help these families to utilise their leisure hours gainfully is well as to enable them to supplement their family income with :he skill gained as a result of the training. Those womenfolk as are willing to undertake stitching of liveries for Government staff are permitted to work in the production centres of the Grih Kalyan Kendra at New Delhi,

Madras and Dehra Dun. . Shortage of cement and iron in Manipur

739. SHRI I. TOMPOK SINGH: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that construction of buildings in Manipur and north eastern zone has been hampered due to short supply of cement and iron in that zone during 1975; and

(bj if so, the quantity of cement and iron supplied against actual demand during the year 1975?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) and (b) Against a quantity of 156,970 tonnes of cement supplied during 1974 to Manipur and the North Eastern Zone, supplies to the extent of 262,000 tonnes were made during the year 1975. No complaint has been received from this Zone about short supply of a?ment. Bottlenecks in transporting stocks allocated to this area were however noticed occasionally.

As regards iron, it has been reported that the availability of mild steel bars and rods which are mainly used in construction work, was higher than the actual demand during 1975. However, it is understood that no statistics regarding supply and demand of mild steel bars and rods are maintained areawis?

Setting up of industries in North Eastern Zone

740. SHRI I. TOMPOK SINGH: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

- (a) the details of the industries which are proposed to be set up in the Norfh Eastern Zone during the Fifth Five Year Plan; and
- (b) the nature of industries which have b?en cleared by the Central Government for the year 1976, Stale-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) and (b) The Central Industrial and Mineral projects proposed to be set up in various States during the Fifth Plan period, along with their locations and outlays, are given on pages 151—155 of Vol. II of the Draft Fifth Plan Document.

The Annual Plan 1976-77 of the States/ U.T.'s in the North Eastern Zone were currently discussed in the Planning Commission and final decisions are yet to be taken.

Meeting with the Chief Minister of Gujarat

741. SHRI D. K. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:

- (at whether it is a fact that the Chief Minister of Gujarat had met him very recently and discussed various issues including law and order situation in Gujarat; and
- (b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) and (b) The Chief Minister, Gujarat, called on the Home Minister on the 9th January, 1976 and had briefly discussed about the law and order situation in the State.

Crimes in Tilak Nagar area of Delhi

- 742. SHRI D. K. PATEL: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that incidents of thefts, and robbery have recently increased in the area of Tilak Nagar particularly in Ganga Ram Vatika, Vishnu Garden and Janakpuri of Delhi; and
- (b) if so, what are the details thereof; and what preventive measures are being taken to trace the culprits?

THE MINISTER OF HOME AFFAIRS (SHRI F. H. MOHSIN) (a) and (b) The number of cases of thefts in Ganga Ram Vatika, Vishnu Garden and Janakpuri areas of Tilak Nagar have declined during the year 1975 as compared to the year 1974. As regards incidents of robbery no cases were reported from the first two areas,